COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 294 OF 2017 & IA NO. 668 OF 2017

Dated: 7th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Eastern India Powertech Limited

.... Appellant(s)

Vs.

Assam Electricity Regulatory Commission & Anr.

.. Respondent(s)

Counsel for the Appellant(s) : Mr. V. P. Singh

Mr. Priyank Ladoia Mr. Aditya Jalan Mr. Mohit Mudgal Ms. Sonia Nigam Ms. Neha Khandelwal Mr.Sushil Jethmalani

Counsel for the Respondent(s) : Ms. Mandakini Ghosh

Ms. Ritika Singhal for R-1

<u>ORDER</u>

Admit. Ms. Mandakini Ghosh appears on behalf of Respondent No.1 and seeks four weeks time to file reply.

List the matter on <u>23.01.2018</u>. In the meantime, learned counsel for the respondents may file reply on or before 22.12.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd